NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.468/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

| Name | of the Company | Deepak Kumar -Vs- ITC | Limited. & Anr. | |
|---------------|--|-----------------------|------------------------|---------------------|
| Under Section | | 58/59 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

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A. K. Opadlyn

felix,

7/12/17

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

List on 09/02/2018.

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(Jinan K.R.) Member (J) 9,d

(V.P.Singh) Member (J)